

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4643

ANSWERED ON:25.08.2010

EDUCATION IN MADARSAS

Ajmal Shri Badruddin;Patil Shri A.T. Nana;Reddy Shri Komatireddy Raj Gopal

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) whether there is apprehensions among minority community that education being imparted to their children in Madarsas will be affected by implementation of Right to Education Act as there is a provision of free and compulsory primary education for children of age 6 to 14 years;

(b) if so, the details thereof;

(c) whether the Government is formulating any scheme to remove the apprehensions of the minority community; and

(d) if so the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (d): Yes Sir, Such apprehensions have been expressed. However, under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the right of children in the 6-14 age group to free and compulsory education in a neighbourhood school does not restrict the choice of the child to receive education in any other institution.